

O.A.No. 169 of. 1996

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>Free copy of common the judgment given to the applicant's counsel.</p> <p><i>Fatim</i> 1294</p> <p><i>PPM</i></p> <p>S.O</p>	<p>O.A.Nos.154 to 170 of 1996, O.A.Nos.482 and 483 of 1996, O.A.No.773 of 1996, and O.A.Nos.17 and 404 of 1997.</p> <p>....</p> <p><u>Order dated 28.9.2001</u></p> <p><i>S. J. M.</i></p> <p>Order is pronounced in open Court.</p> <p>As per observations contained in the Order, dated 28.9.2001, in separate sheets attached to the record of O.A.No.154 of 1996, the Original Applications are rejected. No costs.</p> <p><i>S. J. M.</i> VICE-CHAIRMAN 28.9.2001</p> <p>MEMBER (JUDL.)</p>